

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>10.3.93</u>	Mr. Mahesh Bhandari - Counsel for applicant The learned Counsel for the applicant seeks two two weeks time for removing the defect. Put up on 26.3.93 for further direction. <i>[Signature]</i> DEPUTY REGISTRAR Central Admin. Jaipur Bench.
<u>26.3.93</u>	None present. Register & Put up in Court for admission on 12.4.93 along with A311/89 <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
<u>12/4/93</u>	Mr. Mahesh Bhandari - Counsel for petitioner. At the request of the learned counsel for the petitioner may be listed for admission on 26/4/93. <i>[Signature]</i> Gopal Krishna Member (Judl.) <i>[Signature]</i> (B. B. Mahajan) Member (Adm.)